## HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Registrar Judicial, Srinagar)

CM (Condonation of delay) No.6796/2022 in CM (Restoration) No.6797/2022 in OWP No.1363/2016 Khurshid Ahmad Malik & Anr V/s **Satish Kumar and Others** 

## SUB:- NOTICE TO RESPONDENTS 01 to 11, FOR APPEARANCE.

Whereas, petitioners through their counsel Advocate Parvaiz Ahmad, have filed the civil miscellaneous application bearing CM No. 6797/2022 in terms of which, they have sought restoration of the main writ petition being OWP No.1363/2016 that came to be dismissed by the Hon'ble Court in default or for non-prosecution, on 10.05.2022. The said Restoration Application being beyond limitation period, is accompanied by the application bearing CM No. 6796/2022 seeking condonation of delay in filing the said restoration application.

Whereas, the aforesaid condonation of delay application came up for hearing in the first instance before the Hon'ble Court on 1st May, 2023 and on the said date, the Hon'ble Court has been pleased to serve the respondents 1 to 11 through publication to be published in the two daily newspapers namely "Hindustan Times and Times of India".

Now, therefore, in compliance to the Hon'ble Court Order Dated 01.05.2023, this notice is hereby issued calling upon the Respondents 1 to 11 to file their objections /response/reply, if any, in the above titled matter and to appear before the Hon'ble Court either in person or through counsel on the next date of hearing.

Herein fail not.

Note that the matter is listed before the Hon'ble Court on 12-07-2023. Given under my hand and seal of the Hon'ble Court.

> Sd/-Registrar Judicial, Srinagar.

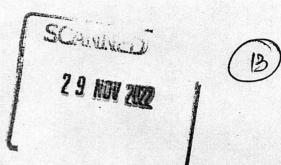
No:-17485-Rgs Dated:-20-6-23

Forwarded to Editors :-

1. "Hindustan Times" and "Times of India "for publication. The title of the appeal shall come in full. Publication charges be realized from the petitioner.

2. CPC(E-Courts) High Court of J&K and Ladakh, Jammu for uploading the notice on the official website of High Court of J&K and Ladakh.

> High CouRegistrar Judicial, Srinagar



## BEFORE THE HON'BLE HIGH COURT OF JAMMU & KASHMIR & LADAKH AT SRINAGAR CM Residentian 6796/2022 In

OWP No. 1363/2016

In the case of:-

1. Khurshid Ahmad Malik 39e 64 705 2 S/o. Late Ghulam Rasool Malik

2. Muzaffar Ahmad Malik age 58 m & S/o. Late Abdul Gani Malik Residents of Hergam, District Shopian.

... Applicants

Presented by

## V/S

- 1. Satish Kumar
- 2. Subash Chander
- 3. Rakesh Kumar Sons of Inder Nath
- 4. Baby
- 5. Guddi
- Daughters of Inder Nath Ward New S.K. Sabarwal
  S/o. Bashambar Nath
  Sudash Kumar
  Brij Mohan 6. S.K. Sabarwal
- 7. Sudash Kumar
- 8. Brij Mohan
- 9. Vinod Kumar Sons of Pradhan Kumar
- 10. Guddi D/o. Pradhan Kumar
- 11. Krishan Gopal S/o. Hari Ram Residents of Avtar Enclave House N. 193, Panchvehar New Delhi.
- 12. Nazir Ahmad Mir S/o. Ramzan Mir
- 13. Yousuf Khanday S/o. Gh. Ahmad Khanday
- 14. Mohammad Shafi Khanday
- 15. Zahoor Ahmad Khanday Sons of Late Gh. Ahmad Khanday
- 16. Mohammad Ahsan Mir S/o. Mohammad Ramzan Mir Residents of Hergam, Shopian.
- 17. Deputy Commissioner, Shopian.

... Non-applicants

Khurshead Arramad Mally